

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 12<sup>th</sup> September, 2014**  
**TIME:10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE MR. P.S. RAO EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 12/2013	Pandit Hari Shankar Samadhiya Vs. Union of India & 7 Ors.	Mr. Sanjay Sharma, Adv Mr. R.K. Upadhyaya, Adv. Mr. Sachin K. Verma, Adv.& Mr. Ayush Dev Bajpai, Adv. for R-1,3,4,5,8 Mr. Sandeep singh Adv. forR-2  Ms. Parul Bhadoria , Adv. for R-6 for Mr. Purushaindra Kaura Mr. Vijay Shahani, Adv. R-7 Mr. Dharamveer Sharma Adv.	
2.	Original Application No. 158/2014 (M.A.No.287/14)	Prateek Singh Vs. Secretary, Govt. of MP, Mining Department & 8 Ors.	Mr. S.A. Sadhwani Adv. for Applicant Ms. Parul Bhadoria for MPPCB	
3.	Original Application No. 117/2014 (CZ) (M.A. No. 356/14) (M.A. No. 493 to 532 /14)	Dr. Subhash C. Pandey Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey  Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. For Intervener	

4.	Original Application No. 195/2014 (M.A. No. 533/14)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv.	
5.	Original Application No. 196/2014 (M.A. No. 534/14)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv.	
6.	Original Application No. 161/2014	Sharad Singh Kumre Vs. Maulana Azad National Institute of Technology, Manit Campus, Bhopal	Mr. R.K. Sengar , Adv. for Petitioner Mr. Harivallabh Sharma Adv. Mr. Vivek Choudhary, Adv. For R-4 Mr. Vishal Bhardwaj, & Mr. Yagesh Bhatnagar Adv for R-1 Mr. Sachin K. Verma, for R-2	
<b>ON DEFAULT</b>				
7.	Original Application No. 57/2014 (WP 1024/2009) (THC)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee & Anr.	Mr. Virendra Lodha ,Sr. Adv.	
8.	Original Application No. 58/2014 (WP 1023/2009) (THC)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee & Anr.	Mr. Virendra Lodha ,Sr. Adv.	
9.	Original Application No. 59/2014 (WP 1025/2009) (THC)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee & Anr.	Mr. Virendra Lodha ,Sr. Adv.	
10	Original Application No. 60/2014 (WP 1026/2009) (THC)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee & Anr.	Mr. Virendra Lodha ,Sr. Adv.	
11	Original Application No. 61/2014 (WP 1027/2009) (THC)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee & Anr.	Mr. Virendra Lodha ,Sr. Adv.	
12	Original Application No. 62/2014 (WP 1028/2009) (THC)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee & Anr.	Mr. Virendra Lodha ,Sr. Adv.	